

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/1183/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Charaideo.

Dated Guwahati the 2nd March, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJCHA/2022/209, dtd 28.02.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for two days on 07.03.2022 and 08.03.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 05.03.2022 till the morning of 09.03.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/1184/A, dated , 02-03-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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